

Title : Introduction of the Punjab General Sales Tax (as in force in the Union Territory of Chandigarh), Repeal Bill, 2005.

MR. SPEAKER: Before we come to 'Matters of Urgent Public Importance', there are two Bills for introduction. Let us do it very quickly.

Shri Regupathy.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): Sir, on behalf of Shri Shivraj V. Patil, I beg to move for leave to introduce a Bill to repeal the Punjab General Sales Tax Act, 1948, as in force in the Union Territory of Chandigarh.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Punjab General Sales Tax Act, 1948, as in force in the Union Territory of Chandigarh."

The motion was adopted.

SHRIS. REGUPATHY: I introduce **the Bill.

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**** Introduced with the recommendation of the President**